

Sixteenth Loksabha

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Title: Introduction of Trafficking of Persons (Prevention, Protection and Rehabilitation) Bill, 2018.

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): Madam, I beg to move for leave to introduce a Bill to prevent trafficking of persons, especially women and children and to provide care, protection and rehabilitation to the victims of trafficking, to persecute offenders and to create a legal, economic and social environment for the victims and for matters connected therewith or incidental thereto.

HON. SPEAKER: The question is:

“That leave be granted to introduce a Bill to prevent trafficking of persons, especially women and children and to provide care, protection and rehabilitation to the victims of trafficking, to persecute offenders and to create a legal, economic and social environment for the victims and for matters connected therewith or incidental thereto.”

*The motion was adopted.*

SHRIMATI MANEKA SANJAY GANDHI: Madam, I introduce the Bill.